

Gross Enrolment Ratio in Karnataka

1988. SHRI K.C. RAMAMURTHY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that 20 districts in Karnataka have been identified by UGC as educationally backward where Gross Enrolment Ratio in higher education is less than the national average of 12.4 per cent based on 2001 Census data;

(b) what is the present status of the above as per the 2011 Census data; and

(c) what efforts the Ministry is making to supplement the efforts of the State Government so that higher education goes up in those districts of Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (c) An Expert Committee constituted by the University Grants Commission (UGC) had identified 374 Educationally Backward Districts (EBDs) where Gross Enrolment Ratio (GER) in higher education was less than the national average of 12.4% based on 2001 census data. Amongst the 374 EBDs, 20 districts were identified in the State of Karnataka.

As per All India Survey on Higher Education (AISHE), District-wise GER is not available. However, as per the AISHE data for 2016-17, GER for the State of Karnataka is 26.5% which is higher than the National Average of 25.2%.

The Centrally Sponsored Scheme of Rashtriya Uchchatar Shiksha Abhiyan (RUSA) is being implemented by the Ministry of HRD with the aim of promoting access, equity and quality. *Inter alia*, the scheme provides Central assistance to States for creation of Model Degree Colleges, Infrastructure Grants to Colleges and Universities, Creation of Universities either through upgradation of existing autonomous colleges or clustering of colleges. The Project Approval Board (PAB) of RUSA has approved an amount of ₹ 502 crores for various components to the State of Karnataka. Out of this, ₹ 285 crores has been approved for the 20 EBDs of Karnataka under various components.

Affiliation of colleges to private universities

1989. SHRI A. VIJAYAKUMAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to give permission to private universities for affiliation of private/Government aided colleges in the country;

(b) if so, the details thereof;

(c) whether Government has decided to ban use of the word “Universities” by private universities; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) and (b) No, Sir. There is no such proposal under consideration of the Government.

(c) and (d) No, Sir. However, as per the direction of Hon’ble Supreme Court of India, all Deemed to be Universities have been asked not to use the word ‘University’ with their name as but they can mention the words “Deemed to be University” within parenthesis suffixed thereto.

Seats for disabled students in Central Universities

1990. SHRI V. VIJAYASAI REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of seats earmarked for disabled students in all the Central Universities/Institutions in the country, university-wise;

(b) whether it is a fact that 84 per cent of above seats have been left vacant;

(c) what are the reasons for Central Universities/Institutions showing laxity in helping disabled youth getting admissions; and

(d) what steps are proposed to be taken to ensure that disabled students get admission as per their rights in all universities?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (d) State-wise and University-wise total Number of students admitted in Central Universities is given in the Statement (*See below*).

The University Grants Commission, time to time has been conveying to the Universities and Deemed Universities for implementation of the reservation for PwDs.